

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 31ST day of **JANUARY, 2019.**

ORIGINAL APPLICATION NO. 330/1786/2012

**HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)
HON'BLE MS AJANTA DAYALAN, MEMBER (A)**

1. Suman Kumar S/o Bachuchu Bihari Gupta R/o Village and Post
Chanpatia District West Champaran.

.....Applicant.

VERSUS

1. The Union of India through General Manager, NCR Allahabad.
2. Chairman, Railway Recruitment Board, Allahabad.
3. Personnel Officer (Recruitment) Railway Recruitment Board,
Allahabad.

.....Respondents

Advocate for the Applicants : None

Advocate for the Respondents : None

O R D E R

(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

List revised.

2. None present for the rival parties.
3. Even on some earlier occasions also, no one was present on behalf of the applicant.
4. It seems that the applicant has lost interest in pursuing this OA.
5. Accordingly, the OA is dismissed in default and for non prosecution.

**(AJANTA DAYALAN)
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..